

(ii) Panchayat offices

(iii) Grocer's shop or other suitable places with public access.

Deaths due to Insecticide Poisoning

1260. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of deaths occurred due to insecticide poisoning during the last three years, State-wise; and

(b) the steps taken by the Government to reduce the use of insecticides?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY

RAMACHANDRAN): (a) Available information on the number of deaths due to insecticides poisoning for the years 1987-1990 is given in the statement. The information for the year 1990-91 is being collected and will be placed on the Table of the House.

(b) The Government is advocating the adoption of Integrated Pest Management (IPM) techniques as a main thrust of plant protection studies. The IPM approach emphasises on pest surveillance, use of chemical pesticides only after economic threshold level (ETL) of pest attack, cultural, chemical and biological practices for pest control. The adoption of this approach leads only to the judicious and need based application of pesticides.

STATEMENT

Number of Deaths due to Insecticides Poisoning (State-wise) during the years 1987-1990

Sl. No.	Name of State/UTs	1987-88	1988-89	1989-90	Remarks
1	2	3	4	5	6
1.	Andhra Pradesh	Nil	..	34	
2.	Arunachal Pradesh	..	Nil	..	
3.	Assam	..	Nil	..	
4.	Bihar	..	Nil	..	
5.	Goa	..	Nil	..	
6.	Gujarat	..	Nil	..	
7.	Haryana	3 (animal)	6	10	
8.	Himachal Pradesh	
9.	Jammu & Kashmir	
10.	Karnataka	
11.	Kerala	Nil	..	237	
12.	Madhya Pradesh.	772 cases of pesticide poisoning including no. of deaths were reported from 1986-88 in the zonal conference. Figures of 89-90 is not available.			
13.	Maharashtra	..	Nil	..	
14.	Manipur	..	Nil	..	
15.	Meghalaya	..	Nil	..	

1	2	3	4	5	6
16.	Mizoram		Nil		
17.	Nagaland		Nil		
18.	Orissa	2	Nil	2	
19.	Punjab	126	..	149	
20.	Rajasthan		Nil		
21.	Sikkim		Nil		
22.	Tamil Nadu	4 (animal)	..	1	
23.	Tripura		Nil		
24.	Uttar Pradesh	54	78	100	
25.	West Bengal		Nil		
26.	Andaman & Nicobar		Nil		
27.	Chandigarh		Nil		
28.	Lakshadweep		Nil		
29.	Pondicherry	Nil	108	131	

[English]

Discussion on Non-Proliferation Treaty with Pakistan

1261. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether Foreign Secretaries of India and Pakistan have held any discussion on non-proliferation treaty during the recent SAARC meet in Maldives; and

(b) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b) The Foreign Secretaries of India and Pakistan, in their meeting on the occasion of the meeting of the SAARC Council of Ministers in Male in early July, generally touched upon but did not discuss in any substantive detail, the Pakistan Prime Minister's recent proposal for a five nation conference to discuss nuclear non-proliferation in South Asia.

[Translation]

Irrigation projects of Madhya Pradesh

1262. SHRI ARVIND NETAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of irrigation projects of Madhya Pradesh, pending with Union Government for clearance;

(b) since when those are pending and the reasons for the delay in according clearance; and

(c) the time by which those are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) A statement is attached:

(c) Time required for clearance of projects mainly depends on prompt compliance of the observations of the Central Water Commission, resolution of inter-State aspects and clearance from environment and forest angles, wherever necessary.